

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**T.A. No. 61/517/2020**

This the 22nd day of January, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)  
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Amit Sharma Age 37 years, S/o Sh. Bodh Raj Sharma, R/o Village  
Thorni Balsaro, Chowki Choura Akhnoor.

.....Applicant

(Advocate: Mr. Abhimanyu Sharma)

**Versus**

1. State of J&K through Commissioner/Secretary to Govt. Health and Medical Education Department, Civil Secretariat Srinagar.
2. Secretary, Service Selection Board, Sehkari Bhawan, Railhead Complex, Jammu.
3. Tehsildar Chowki Chowra, Jammu.

.....Respondents

(Advocate: Mr. Amit Gupta, ld. Additional Advocate General)



**O R D E R**  
**[O R A L]**

**(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)**

Learned counsel for the applicant submits that he does not wish to press the TA.



2. Accordingly, the TA is dismissed as not pressed.

**(ANAND MATHUR)**  
**MEMBER (A)**

*Arun*

**(RAKESH SAGAR JAIN)**  
**MEMBER (J)**